

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:768  
ANSWERED ON:29.02.2000  
REHABILITATION OF REFUGEE  
RAVINDRA KUMAR PANDEY;SHEELA GAUTAM

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether all the refugee families of 1947 partition have not been rehabilitated in the country, so far;
- (b) if so, the reasons for inordinate delay; and
- (c) the concrete measures being taken by the Government for their expeditious rehabilitation/resettlement and the time by which all such families are likely to be rehabilitated ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a)to(c) Rehabilitation of such refugee families has been completed except for a few residuary schemes, especially the ones pertaining to regularisation of Squatters Colonies in the State of West Bengal.